

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 135 OF 2016

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s. National Engineering Industries Ltd. Appellant(s)
Versus
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1 & 2

Mr. R.K. Mehta
Ms. Himanshi Andley for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.09.2019**.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt